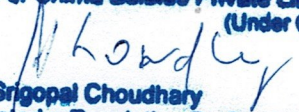


**SHIMA EDIBLES PRIVATE LIMITED
ANNEX - A1 - FINANCIAL CREDITORS**

SHIMA EDIBLES PRIVATE LIMITED- List of Financial Creditors- Provisional Claim Amounts and Provisional voting Percentage in Committee Of Creditors

(A) COC MEMBERS as per Section 21 (2) of IBC					
S. No.	Name	Claims as on 14.07.2022 (as per Claim submitted)		Claims - (As considered Provisionally for Admission) #	
		Claim Filed	Voting Share	Claim Admitted	Voting Share
1	CENTRAL BANK OF INDIA	46,93,95,822.00	100.00%	46,93,95,822.00	100.00%
	(Claim collated on provisional and unverified basis)				
	TOTAL CLAIMS :@@	46,93,95,822.00	100%	46,93,95,822.00	100%

- NOTE :-A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non co-operation by the Erstwhile Directors/ Promoters of the Corporate Debtor
 2. Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .
 3.No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re- Submitted post verification
 # 4. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMPUTED ON 'PROVISIONAL AND UNVERIFIED' BASIS
 5. The IRP is in the process of filing two application before Hon'ble NCLT Tribunal - two separate applications viz.
 i) one under Section 19(2) of IBC (Non Cooperation of Promoters) and ii) Another for contempt of the order of Hon'ble NCLT Kolkata order - specifying furnishing of information and records to the IRP team within 7days from the date of the Admission of the CIRP process

**For Shima Edibles Private Limited
(Under CIRP)**

Srigopal Choudhary
Interim Resolution Professional
Registration No -
IBBI/PA-001/IPP-01238/2018-19/11893